

DIVISION BENCH
COURT - II

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2023
IA(I.B.C)/1333(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	ELLENBARRIE EXIM LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Muskan Balasaria, Adv.

] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Resolution Professional present.

2. **IA(I.B.C)/1333(KB)2024:**

- a. This application has been filed by the Resolution Professional to place on record the 1st Progress Report, which is placed at page 19 onwards of the application. This application is supported by an affidavit which is placed at pages 6 to 12 of the application. The 1st Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**